

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 05  
IA No. 407/JPR/2019  
CP No. 99(ND)/2013  
Under Section 424(3) of  
Companies Act, 2013**

**In the matter of:**

**Vijay Julka**

**...Petitioner**

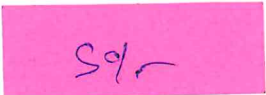
**Versus**

**M/s Supriya Pharmaceuticals Ltd. & Ors.**

**...Respondents**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 18.07.2024.

Therefore, the matter is reposted to 20.08.2024.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

July 18, 2024